

HCC No. 27/2024

HIGH COURT OF KARNATAKA,
BENGALURU-1
DATED: 6TH DECEMBER 2024.

CORRIGENDUM

High Court of Karnataka, Bengaluru vide Tender Notification No. HCK/2024-25/IND0032 dated 11.11.2024 had called for tender towards Implementation of Computer Network Upgradation, including Active, Passive and Network Management Solution at the High Court of Karnataka.

The last date fixed for uploading tender on 09.12.2024 at 4.00 PM is hereby extended upto 16.12.2024 at 4.00 PM. For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

Sd/-

(N.G.DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU